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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-2497/99

New Delhi this the 2nd day of February, 2001.

Hon'ble Dr. A. Vedavalli, Member(J)

Sh. Bhikha Ram,
S/o Sh. Chandu Datta Ram,
Ex-Luggage Porter, Jind JN.
Railway Station,
Vill. Adirka, Teh. Jind,
Haryana.
(through Sh. M.K. Bhardwaj, Advocate)

Applicant

Versus

1. Union of India through
the General Manager,
Northern Railway,
Baroda House,
New Delhi.
2. The Divl. Railway Manager,
Northern Railway,
Delhi Division,
DRM Office,
New Delhi.
3. The Divl. Personnel Officer,
Northern Railway,
Delhi Division,
DRM Office,
New Delhi. Respondents

(Present : None even on second call)

ORDER (ORAL)

Hon'ble Dr. A. Vedavalli, Member(J)

Learned counsel for the applicant submits
that unfortunately applicant has expired and that no
LRs of the applicant have come forward for pursuing
this case. He also submits that the O.A. may be
dismissed as having abated. Ordered accordingly.

A. Vedavalli

(Dr. A. Vedavalli)
Member(J)

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